know whether, with particular reference to sea erosion in Kerala, any research has been carried out to find out the best possible way of preventing the continuous onslaught of waves on the coast?

Shri L. N. Mishra: I require notice.

Shri Ranga: Are Government aware of the same difficulty being met with on the east coast, especially in Orissa and northern part of Andhra Srikakulam district? If so, have Government any proposals to start similar experiments on the east coast also?

Shri L. N. Mishra: There must be some programme, but it is better the question is addressed to the Ministry of the Irrigation and Power.

Export of Iron Ore

*1140. Shri Heda: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of iron ore the State Trading Corporation of India (Private) Ltd. contracted to export during the period from July, 1957 to June, 1958;

(b) the quantity that has been already exported; and

(c) whether the State Trading Corporation is ahead of schedule?

The Minister of Commerce (Shri Kanungo): (a) The total quantity contracted to be exported by the State Trading Corporation during the period from July, 1957 to June, 1958 is 23,43,960 tons.

(b) A quantity of 10,71,973 tons has already been exported upto the end of January, 1958.

(c) No, Sir. The State Trading Corporation, however, is keeping upto the agreed schedule.

Shri Heda: How does the State Trading Corporation get supplies? Does it buy through the association of miners or through individual miners? Shri Kanungo: The State Trading Corporation buys its supplies from miners and shippers and traders, wherever they are conveniently available.

Shri Heda: My question was whether it bought through the association or directly from individual miners?

Shri Kanungo: It buys from associations preferably, where there are associations, and from individual miners and shippers wherever the rates are convenient.

Shri Achar: May I know to which countries the ore is exported? Is Italy also included therein?

Shri Kanungo: Yes, Italy is included.

Shri Vishwanatha Reddy: In view of the fact the State Trading Corporation is obliged to export a large portion of these 23 lakh tons of iron ore from minor ports particularly in the west coast, may I know what coordination, if any, there is with the Ministry of Transport in order to develop these minor ports on the one hand, and the State Governments which have got to develop the roads, on the other?

Shri Kanungo: Constant consultations go on and there is a representative of the Transport Ministry, and of the Railway Ministry, on the Board.

Shri Panigrahi: May I know what amount has been invested in the Orissa Mining Corporation by the Government of India, and what amount of export has been done through the Orissa Mining Corporation so far as iron ore is concerned?

Shri Kanungo: The question may conveniently be asked of the Ministry of Mines and Oil.

Shri Gajendra Prasad Sinha: Recently, there was a fresh agreement with Japan for the export of iron ore. May I know whether some agreement has been made for the export of low content iron ore? Shri Kanungo: Yes, the low content iron ores are also exported and included in the contract.

Shri V. P. Nayar: May I know whether Government has considered the possibility of developing the handling capacity of Cochin Port for the export of iron ores to Japan and, if so, what are the specific steps taken to divert a portion of this through the Cochin Port?

Shri Kanungo: The difficulty about Cochin Port is that the hinterland from which ores are available is at a long distance. The capacity is there but it is a question of taking the supplies there.

Shri Thirumala Rao: May I know from which part of the country the largest part of this contract is being fulfilled hitherto and will be fulfilled in the near future also?

Shri Kanungo: The traditional source has been Calcutta for the Bihar and Orissa sector.

Shri Panigrahi: May I know what amount of iron ores the State Trading Corporation has bought from Orissa?

Shri Kanungo: I have not got the break-up because in Calcutta port all figures are linked up together.

Shri Tyagi: May I know if this export is conducted on the basis of f.o.b. or c.i.f.; and, in case, the importing countries are not using their own ships, do the State Trading Corporation invite tenders from various shipping companies and give the shipping custom to those companies which are offering better rates?

Shri Kanungo: F.o.b. contract is usual; but c.i.f. is also there. It all also depends on the availability of shipping and the convenience of the importer.

Shri Sonavane: Would the export of iron ore and the contract with Japan to export iron ore for a period of ten years affect the supply of iron ore to our industries?

Shri Kanungo: No, Sir.

Mr. Deputy-Speaker: Shri Heda—the last question. We shall not get stuck up in iron ore only.

Shri Heda: The hon. Minister had replied that the State Trading Corporation gets its supplies through associations wherever they are. Has it been brought to the notice of Government that the individuals in those areas where these associations are have a heart-burning that they are not getting adequate quotas and that the association is discriminatory in its dealings?

Shri Kanungo: We have no complaint about that from any worthwhile Association.

Central Assistance to Orissa State

*1141. Shri Panigrahi: Will the Minister of Planning be pleased to state:

(a) the Central assistance given for the first and second year of the Second Five Year Plan to the State of Orissa;

(b) whether there was any shortfall in the plan expenditure of the State Government in these two years; and

(c) if so, to what extent?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) In 1956-57 Central Assistance for the Orissa Plan amounted to Rs. 12.7 crores. The same amount of Central assistance was intimated in 1957-58.

(b) and (c). In 1956-57 expenditure in Orissa's Plan amounted to Rs. 16.7 crores; the budgetted outlay was Rs. 24.4 crores.

In 1957-58 the budgeted outlay was 1911 crores. Preliminary revised estimates at present available place the expenditure at Rs. 1914 crores.

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